

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 311 OF 2018 &**  
**IA NOS. 1531, 1468 & 1467 OF 2018**

**Dated : 17<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s JSW Steel Ltd. & Ors.**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission &  
Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Director  
Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Pratik Das

Counsel for the Respondent(s) : Mr. Buddy A Rangandhan  
Ms. Stuti Krishn for R-1  
  
Mr. G. Saikumar  
Ms. Soumya Saikumar  
Ms. Shanti Awasthi for R-2

**ORDER**

**Judgment is reserved.**

Learned counsel for all the parties are permitted to file their respective written submissions in the Registry.

Interim order will continue till the pronouncement of judgment.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur )**  
**Chairperson**

*pr/pk*